

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 15.10.2019 (TUESDAY)**

**COURT - II**

**02:00 PM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 23 of 2019 in Comp. App.(AT) No. 44 of 2018	Suman Dhir & Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshaardhan Topre Vatsal Kak	JeeveshNagrath Hitesh Sachar Anju Jain

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